

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.305

IA-868/2019

In

IB-84(ND)/2019

IN THE MATTER OF:

M/s. Richa Satsangi

Vs.

Horizon concept Pvt Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 03.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Akshay Srivastava, Ms. Priyal Sarawani,
Advocates

For the IRP : Mr. Manish Gupta, IRP for Horizon concept Pvt Ltd.

For the RP : Mr. Abhishek Anand, Mr. Mohak Sharma, Mr. Sajal
Jain, Advocates for Resolution Professional

For the Ex-Management: Mr. Thakur Ankit Singh, Advocate for the Ex-
Management

ORDER

IA-868/2019:-

Mr. Mohak Sharma, Ld. Counsel appearing for the Resolution Professional stated that he will be filing the report during the course of the day.

List the matter on **22.03.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)